HIGH COURT OF JUDICATURE AT PATNA

ADVERTISEMENT FOR APPOINTMENT ON RE-EMPLOYMENT BASIS IN THE FAST TRACK COURTS

Advertisement No./2015

Online applications are invited from retired officers of District Judge Cadre (i.e. District Judge/Principal Judge, Family Court/Additional District & Sessions Judge) to preside over the Fast Track Courts on contractual basis for a period of six months, under following terms and conditions:-

- 1. No. of Posts:
- (a) 68 Fast Track Courts for speedy trial of cases relating to offences against women, children, differently-abled persons, senior citizens, marginalized section of the society and prevention of corruption cases
- (b) 74 Fast Track Courts for disposal of old civil and criminal cases pending for ten years or more.
- 2. Pay & Allowances:
- (a) Payment to the retired officers will be made as per resolution no. 10000 dated 10.07.2015 issued by the General Administration Department, Government of Bihar which reads as under-

"संविदा पर नियोजित सेवानिवृत्त सरकारी सेवकों का मासिक मानदेय उन्हें प्राप्त होनेवाले अंतिम वेतन+सेवानिवृत्ति के समय अन्तिम वेतन पर प्राप्त महँगाई भला के योगफल की राशि में से, पेंशन की राशि में से, पेंशन की राशि में सेवानिवृत्ति के समय पेंशन की राशि पर प्राप्त महँगाई राहत की राशि को घटाने के बाद जो राशि प्राप्त होगी वही होगा, परन्तु पेंशन पर महँगाई राहत का भुगतान होता रहेगा। मासिक मानदेय की यह राशि उक्त सेवानिवृत्त सरकारी सेवक के संविदा अवधि में कार्यरत रहने की तिथि तक स्थिर रहेगी। मानदेय निर्धारण की यह प्रक्रिया केवल संविदा के आधार पर नियोजन में ही लागू होगी, अन्य किसी प्रकार के प्निनीयोजन पर यह प्रक्रिया लागू नहीं होगी।"

- (b) Presiding Officers shall be entitled for 50 liters of petrol per month under the head of Transport Allowance but they shall not be provided vehicle separately.
- (c) For telephone facility the retired Presiding Officers shall be entitled for SIM usage worth Rs. 1000/- (one thousand) per month but they shall not be entitled for Mobile (Phone) separately.

(d) Instead of residential facility the House Rent Allowance at prescribed rate shall be admissible for the city where Court is functioning.

3. Eligibility Criteria

The officers retiring from judicial service in between

31.12.2005 to 31.12.2015 are only eligible to apply for the post.

4. Selection

The selection shall be made on the basis of performance in

interview of the shortlisted officers

5. Other terms and conditions:

a. Presiding Officers shall be entitled for 16 days casual leave during the period of their appointment for one year.

- b. The work discharge by presiding officers shall be reviewed periodically and their services may be extended on requirement upon finding their works satisfactory. Claim for re-employment shall not be admissible.
- 6. The officers called for the Interview shall be required to bring original and photocopies of following documents at the time of interview
 - a. Matriculation certificate
 - b. Pension Payment Order (PPO)
- 7. The list of shortlisted officers to be called for interview shall be uploaded on the website of the court. The officers are advised to keep visiting the website of the court for details and updates regarding aforesaid appointment process.
- 8. It is hereby made clear that all further or other steps in relation to such appointment, as is not otherwise provided herein shall be taken / determined by the High Court.
- 9. The High Court shall have the power to make any relaxation in or exemption from the aforesaid terms and condition in the interest of Judiciary.

10. How to apply:-

Application shall be filled up online (<u>www.patnahighcourt.bih.nic.in</u>) from **16.11.2015** to **06.12.2015** till 23:59 hours after which the link shall be disabled. The officers are advised to keep a printout of the online filled in application form with themselves, and the same, alongwith all the required certificates, shall be requisitioned from the shortlisted officers at the time of Interview.

APPOINTMENT ON RE-EMPLOYMENT BASIS IN THE FAST TRACK COURTS-2015

How to Apply

	Officers must apply online from 16.11.2015 to 06.12.2015 till 23:59 hours.	
For Applying Online visit the "Recruitments" column on the left hand menu of Patna		
High Court Website (http://patnahighcourt.bih.nic.in)		
Instructions for Filling in the Online Application		
(i)	Please note that all the particulars mentioned in the online application including	
	Name of the Officers, Date of Birth, Address etc. will be considered as final and no	
	modifications will be allowed after submitting the online application. Officers are	
	hence requested to fill in the online application form with utmost care as no	
	correspondence regarding change of details will be entertained and permissible.	
(ii)	Officers should carefully fill in the details in the online application at the	
	appropriate places very carefully and click on the "SUBMIT" button at the end of	
	the online Application format. Before pressing the "SUBMIT" button, Officers are	
	advised to verify every particular filled in the application. The name of the	
	candidate or his/ her father/ husband etc. should be spelt correctly in the	
	application as it appears in the certificates/ marks sheets. Any change/ alteration	
	found at later stage may disqualify the candidature.	
(iii)	After all the details are filled in and submitted, a Registration number will get	
	generated.	
(iv)	The candidates are advised to take a printout of the finally submitted online	
	application form, keep it with themselves, and the same alongwith relevant	
	certificates shall be requisitioned from the shortlisted candidates at the time of	
	interview.	
(v)	Instructions for Photograph Image and Signature Image :-	
	PHOTOGRAPH IMAGE :	
	(a) The size of the file should be upto 40kb.	
	(b) Ensure that the size of the scanned image is not more than 40kb.	
	(c) The image file should be JPEG or JPG format only.	

	(d) Dimensions 200×230 pixels preferred.
34	SIGNATURE IMAGE :
	(a) The size of the file should be upto 10kb.
	(b) Ensure that the size of the scanned image is not more than 10kb.
	(c) The image file should be JPEG or JPG format only.
	(d) Dimensions 140×60 pixels preferred.
(vi)	Officers are advised in their own interest to apply online much before the closing
13	date and not to wait till the last date to avoid the possibility of
	disconnection/inability/failure to log on the High Court's website on account of
	heavy load on internet/website.
(vii)	High Court does not assume any responsibility for the Officers not being able to
	submit their applications within the last date on account of the aforesaid reasons
	or for any other reason beyond the control of the Court.
(viii)	Please note that the above procedure is the only valid procedure for applying. No
	other mode of application or incomplete steps would be accepted and such
	applications would be rejected.
(ix)	Any information submitted by an applicant in his/ her application will bind the
	candidate personally and if found to be false shall be liable for prosecution apart
	from consequences in civil law as may be deemed appropriate.
(x)	The candidates shall be required to submit such information and documents as
	may be required by the Patna High Court, Patna from time to time.

Date: 10.11.2015

By order of the Court Registrar General